

Fourteenth Loksabha

Session : 10

Date : 01-03-2007

Participants : [Malhotra Prof. Vijay Kumar](#)

Title: Election of fifteen members to the Committee on Public Accounts.

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): I beg to move:

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 2007 and ending on the 30th April, 2008”.

MR. SPEAKER: The question is:

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 2007 and ending on the 30th April, 2008”.

The motion was adopted.

अध्यक्ष महोदय: आपको बोलने का समय दिया जाएगा।

...(व्यवधान)

अध्यक्ष महोदय: यहां से हम आपकी बात नहीं सुन सकते हैं। आप कृपया अपनी सीट पर चले जाएं।

...(व्यवधान)